NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No.481/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company		Kalyani Rural Agro Products Pvt LtdVs-ROC, Cuttack		
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1) (2)	Pahra Pabo Airu Ch	un Bishwal (Ad audhuri (Adh	v.) Petitioner.	14/12/17

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List it on 15/02/2018.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)